

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1448 of 2019**

**IN THE MATTER OF:**

Bank of India & Anr.

.... Appellants

Vs

Coastal Oil Gas Infrastructure Pvt. Ltd.

.... Respondent

**Present:**

**For Appellants: Mr. Siddharth Sachar, Advocate.**

**For Respondent:**

**ORDER**

**07.02.2020** Mr. Siddharth Sachar, who represents learned Counsel appears on record for the Appellants, seeks time on the ground that his Senior Advocate is inconvenienced to appear today because of some death in his family.

Acceding to his request, the matter is directed to be listed on

**24<sup>TH</sup> February, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)